

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO:- 1361

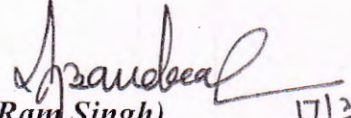
DATED:- 17/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

Rs. In lacs.

| S.No. | Name of the court | Tele | POL | O.E. | 2071-P&ORB (NPS) | Office equipments & appliances. | Elect. | Salary | T.E. |
|-------|--|-------|-------|-------|------------------|---------------------------------|--------|--------|------|
| 1. | Pr. D&S Judge, Reasi. | ----- | 0.20 | ----- | ----- | 0.30 | - | - | - |
| | Pr. D&S Judge, Leh. | ----- | 0.35 | ----- | ----- | ----- | - | - | - |
| 2. | Pr. D&S Judge, Bandipura. | ----- | 0.30 | ----- | ----- | ----- | -- | - | - |
| 3. | Addl. D&S Judge, Kathua. | ----- | 0.02 | ----- | ----- | ----- | --- | - | - |
| 4. | C.J.M. Doda. | ----- | ----- | 0.10 | ----- | ----- | --- | 0.55 | 0.10 |
| 5. | C.J.M. Leh. | ----- | 0.35 | --- | --- | --- | --- | --- | -- |
| 6. | Sub Judge, Jammu. | ----- | ----- | 0.03 | ----- | ----- | --- | - | - |
| 7. | Electricity Magistrate, Jammu. | ----- | 0.27 | ----- | ----- | ----- | --- | - | - |
| 8. | Munsiff, Pampore. | 0.10 | 0.20 | 0.10 | ----- | ----- | ----- | --- | - |
| 9. | Munsiff, Tangdhar. | ----- | ----- | ----- | 0.10 | ----- | -- | --- | - |
| 10. | Munsiff, Banihal. | 0.10 | 0.15 | 0.10 | ----- | ----- | 0.68 | --- | - |
| 11. | Munsiff, Khaltsi. | --- | 0.25 | --- | --- | --- | --- | --- | --- |
| 12. | Munsiff, Reasi. | ----- | --- | ----- | ----- | 0.10 | ----- | ----- | --- |
| 13. | Munsiff, Kangan. | --- | 0.03 | ----- | 0.007 | ----- | ----- | ----- | --- |
| 14. | Munsiff, Baramulla. | ----- | ----- | 0.10 | ----- | ----- | ----- | ----- | --- |
| 15. | 3 rd . Addl. Munsiff, Srinagar. | ----- | ----- | ----- | 0.15 | ----- | ----- | --- | - |
| 16. | 3 rd . Addl. Munsiff, Jammu. | ----- | ----- | ----- | ----- | ----- | --- | 0.05 | - |
| 17. | Distt. Mob. Mag(T) Sopore. | ----- | ----- | ----- | 0.07 | ----- | --- | --- | - |

By Order.

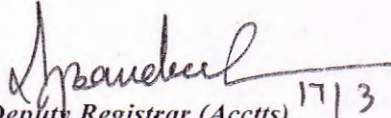

(Ram Singh) 17/3
Dy. Registrar (Accts)

No: 32919-49/AC Date :- 17/3/2017

Copy to :-

- 1-3. Pr. D&S Judge, Reasi/Bandipora./Leh
3. Addl. D&S Judge, Kathua.
- 4-5 C.J.M. Doda/Leh
- 6 Sub Judge, Jammu.
7. Electricity Magistrate, Jammu.
- 8-14 Munsiff, Pampore/Tangdhar/Banihal.Khaltsi/Reasi/Kangan/Baramulla
- 15-16 3rd. Addl. Munsiff, Srinagar./Jammu
17. Distt. Mob. Mag. (T) Sopore.
- 18 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
19. Try Officer, Saddar Try. Srinagar.
- 20-31 Try Officer, Reasi/Bandipora/Kathua/Pampore/Tangdhar/Banihal/Sopore/Leh/Khaltsi/Reasi/Kangan/Baramulla
-for information and n/a.
32. Order file.

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Deputy Registrar (Accts) 17/3